

# TECIL CHEMICALS AND HYDRO POWER LIMITED

Regd Office : P.O. Chingavanam, Dist Kottayam, Chingavanam, Kerala, PIN :686531;  
Tel: 0481-2439110; e-mail : tecilchemicals@gmail.com CIN : L24299KL1945PLC001206

## POST OFFER ADVERTISEMENT

This advertisement is being issued by **Arihant Capital Markets Limited**, Manager to the Offer on behalf of **Mr. Varghese Kurian ("Acquirer")** pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended ("**SEBI SAST Regulations**") in respect of Open Offer to acquire upto 49,30,562 Equity Shares, constituting 26% of the fully diluted voting Equity Share Capital (the "**Offer**") of **Tecil Chemicals And Hydro Power Limited ("Target Company")**. The Detailed Public Statement ("**DPS**") with respect to the aforementioned Offer was published on March 20, 2017 in (a) Business Standard, English and Hindi all editions; (b) Mumbai Lakshwadeep, Marathi edition; and (c) Mangalam, Malayalam edition, Kottayam, Kerala.

1. Name of the Target Company : Tecil Chemicals And Hydro Power Limited
2. Name of the Acquirers : Mr. Varghese Kurian
3. Persons Acting in Concert : -
4. Name of Manager to the Offer : Arihant Capital Markets Limited
5. Name of Registrar to the Offer : Sharex Dynamic (India) Private Limited
6. Offer Details:
  - a. Date of Opening of the Offer : May 9, 2017
  - b. Date of closure of the Offer : May 23, 2017
7. Date of payment of consideration : June 2, 2017
8. Details of Acquisition:

Sr. No.	Particulars	Proposed in the offer document	Actual
8.1	Offer Price	Rs. 13/-	Rs. 13/-
8.2	Aggregate number of shares tendered	49,30,562	4,79,875
8.3	Aggregate number of shares accepted	49,30,562	4,55,505
8.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 6,40,97,306	Rs. 59,21,565
8.5	Shareholding of the Acquirer/PACs before Agreement / Public Announcement (No. & %)	Nil	Nil
8.6	Shares Acquired by way of Agreement <ul style="list-style-type: none"><li>• Number</li><li>• % of Fully Diluted Equity Share Capital</li></ul>	75,45,657 39.79%	75,45,657 39.79%
8.7	Shares Acquired by way of Open Offer <ul style="list-style-type: none"><li>• Number</li><li>• % of Fully Diluted Equity Share Capital</li></ul>	49,30,562 26.00%	4,55,505 2.40%
8.8	Shares acquired after Detailed Public Statement <ul style="list-style-type: none"><li>• Number of shares acquired</li><li>• Price of the shares acquired</li><li>• % of the shares acquired</li></ul>	NIL	N.A.
8.9	Post offer share holding of Acquirer / PACs <ul style="list-style-type: none"><li>• Number</li><li>• % of Fully Diluted Equity Share Capital</li></ul>	1,24,76,219 65.79%	80,01,162 42.19%
8.10	Pre & Post offer shareholding of the Public	<b>Pre-Offer</b> 1,14,18,043 (60.21%) <b>Post-Offer</b> 64,87,481 (34.21%)	<b>Pre-Offer</b> 1,14,18,043 (60.21%) <b>Post-Offer</b> 1,09,62,538 (57.81%)

9. The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for fulfilling the obligations under SEBI SAST Regulations.
10. A copy of this Post Offer Advertisement will be available on the website of SEBI, BSE Limited (BSE), National Stock Exchange of India Limited (NSE) and at the Registered Office of the Target Company

Issued by the Manager to the Offer on behalf of the Acquirer



**ARIHANT** capital markets ltd.

**Merchant Banking Division**

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**Contact Person: Mr. Amol Kshirsagar / Mr. Satish Kumar P.**

Place : Mumbai

Date : June 7, 2017